

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

IA No.325/2021, 326/2021, 327/2021, 328/2021 & 329/2021

In

**CP (IB) No.406/Chd/Pb/2018
(admitted)**

Under Section 60(5) of the IBC, 2016

In the matter of:-

State Bank of India

....Petitioner-Financial Creditor

Vs.

Nexgen Laminators Pvt. Ltd.

...Respondent-Corporate Debtor

In view of Notification No.6/1/1-IH(I)-2021/8121 dated 12.06.2021 of the Chandigarh Administration, Home Department, regarding declaration of public holiday on 14.06.2021 on account of Martyrdom day of Shri Guru Arjun Dev ji, the matter is adjourned to 09.07.2021.

Sd/-
Court Officer

June 15, 2021

AV